

IN THE COURT OF SH. CHANDRA SHEKHAR, LD.SPECIAL
JUDGE, CBI-19 (PC ACT), ROUSE AVENUE DISTRICT
COURTS, NEW DELHI

FIR No. 213/2020

PS: Neb Sarai (DIU)

U/s: 386/506/306/34 IPC

Harish Kumar v. The State, NCT of Delhi

05.06.2020

Presence:

(Through CISCO WEBEX Meetings)

Ld. Defence Counsel Sh. Ravi Drall for the applicant/
accused Harish Kumar.

Ld. Addl. Public Prosecutor Sh. Manish Rawat for the
State.

IO/Insp. Kamal Kishore.

Ld. Counsel Sh. Ravinder Singh for the complainant.

ORDER ON ANTICIPATORY BAIL
APPLICATION OF ACCUSED HARISH
KUMAR

Today, I have heard the submissions of Ld. Defence
Counsel Sh. Ravi Drall for accused Harish Kumar, Ld.
Addl. Public Prosecutor Sh. Manish Rawat and I.O/Insp.
Kamal Kishore for the State and Ld. Counsel Sh. Ravinder
Singh for the complainant on the anticipatory bail
application of accused Harish Kumar through Video



Page No.1 of 3

Conferencing by CISCO WEBEX Meetings platform in between 02:15 p.m. to 04:00 p.m. as per the directions of Ld. District & Sessions Judge-cum-Special Judge (PC Act) Ms. Sujata Kohli, Rouse Avenue District Courts, New Delhi due to spreading of Corona Virus (COVID-2019), special measures taken by the Govt. to prevent it by ordering a nationwide lockdown till 14.06.2020 and instructions issued by Ld. District Judge to work from home maintaining social distancing.

The Video Conferencing was facilitated by Computer Branch of Rouse Avenue District Courts Complex, New Delhi.

The arguments of all the concerned parties, on the aforesaid application have been completed, but neither Ld. Defence Counsel nor the I.O. has filed complete record of suicide note and the diary written by the deceased before his death, therefore, *IO is directed to file the complete copies of aforesaid record in e-form through computer branch of Rouse Avenue District Courts Complex, New Delhi at the earliest by 11.30 A.M. on 06.06.2020.*

Put up on 06.06.2020 at 11.30 A.M. for further orders.

A copy of this order is being sent through Whats App to Sh. Vivek, PA to Ld. District & Sessions Judge-cum-Special Judge (PC Act), Rouse Avenue District Courts, New Delhi with a direction to upload the same on official website of Delhi District Courts at the earliest and send one copy of the same to parties, who addressed arguments on



the present application. A signed hard copy of the order shall be sent to the concerned court as soon as work is resumed from the Court premises of Rouse Avenue District Courts, New Delhi.



Dated 05.06.2020

श्री चन्द्र शेखर
Sh. Chandra Shekhar
विशेष न्यायाधीश, रजिस्ट्रार न्यायालय (सी.बी.आई.)
Special Judge (PC Act) (CBI-19)
कमरा नं. 404, चौथी मंजिल
Room No 404, 4th Floor
राजस्थान ऐवेन्यू न्यायालय परिसर
Rouse Avenue Court Complex
नई दिल्ली
New Delhi

CHANDRA SHEKHAR
Special judge, CBI-19 (PC Act),
Rouse Avenue District Courts, New Delhi